

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 213
58/252/ND/2021**

IN THE MATTER OF:

Sangeeta Thapa and Anr.

....APPELLANT

Vs.

ROC

....RESPONDENT

Section

Under Section 252

**Order delivered on 22.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:

For the ROC

:

For the Income Tax Department

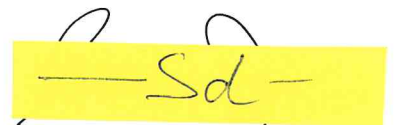
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ORDER

No one is present at the time of virtual hearing of the matter, therefore,
in the interest of justice, matter is adjourned to **15.09.2021**.



**(Hemant Kumar Sarangi)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Meenu)